

12.01 hrs.

## PAPERS LAID ON THE TABLE

EMPLOYEES PROVIDENT FUNDS (EIGHTH AMENDMENT) SCHEME AND NOTIFICATION RE : EXTENSION OF EMPLOYEES' PROVIDENT FUNDS ACT TO CINCHONA PLANTATIONS.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI) : I beg to lay on the Table—

- (1) The Employees' Provident Funds (Eighth Amendment) Scheme, 1968, published in Notification No. G.S.R. 2083 in Gazette of India dated the 30th November, 1968, under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952.
- (2) A copy of Notification No. G.S.R. 2084 published in Gazette of India dated the 30th November, 1968, extending the Employees' Provident Funds Act, 1952 to Cinchona plantations.

[Placed in Library. See No. LT-2648/68.]

INDIAN TELEGRAPH (AMENDMENT)  
RULES

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I beg to lay on the Table a copy of the Indian Telegraph (Amendment) Rules, 1968 published in Notification No. G.S.R. 1593 in Gazette of India dated the 27th August, 1968 (English version) and G.S.R. 1690 in Gazette of India dated the 21st September, 1968 (Hindi version) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-2649/68.]

ANNUAL REPORT OF CENTRAL WAREHOUSING  
CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a copy

of the Annual Report of the Central Warehousing Corporation for the year 1967-68, along with the Annual Accounts and the Audit Report thereon (Hindi and English versions) under sub-section (11) of section 31 of the Warehousing Corporations Act, 1962. [Placed in Library. See No. LT-2650/68,]

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12.2 hrs.

## MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 11th December, 1968, agreed without any amendment to the State Agricultural Credit Corporations Bill, 1968, which was passed by the Lok Sabha at its sitting held on the 3rd December, 1968."

## PUBLIC ACCOUNTS COMMITTEE

## THIRTY-THIRD REPORT

SHRI DATTATRAYA KUNTE (Kolaba) : I present the Thirty-third Report of the Public Accounts Committee on action taken by Government on the recommendations of the Public Accounts Committee contained in their Fifty-eighth Report relating to Appropriation Accounts (Civil), 1964-65 and Audit Report (Civil), 1966 relating to Departments of Atomic Energy, Aviation, Cabinet Secretariat and Ministries of Commerce and External Affairs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

## EIGHTH-REPORT

SHRI S.S. KOTHARI (Mandsaur) : I present the eighth Report of the Committee on Absence of Members from the Sittings of the House.

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